

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
(DIVYANGJAN)
LOK SABHA

UNSTARRED QUESTION NO. 2653
TO BE ANSWERED ON 01.08.2017

DDRS

2653: SHRI PRAHLAD SINGH PATEL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the salient features of Deendayal Disabled Rehabilitation Scheme (DDRS) in the country;
- (b) the progress and the achievements under DDRS by the Government in the country;
- (c) the total budgetary allocation for the DDRS scheme in the country, State and UT-wise;
- (d) the number of District Disability Rehabilitation centers created by the Government in the country, State/UT-wise; and
- (e) the total budgetary allocation for such centers in the country, State/UT-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) to (c) The Department of Empowerment of Persons with Disabilities is implementing a Scheme, namely, Deendayal Disabled Rehabilitation Scheme (DDRS) under which grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects including special schools/residential schools for Mentally Retarded (MR)/ Hearing Impaired (HI)/ Visually Impaired (VI), Vocational Training Centres (VTCs), Community Based Rehabilitation, Half Way Home and Pre-School and Early Intervention etc. relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels. A statement indicating State/UT-wise provisional allocation of funds under the scheme amount of funds released and number of beneficiaries covered during the last three years is enclosed at **Annexure I.**

(d) A statement indicating State/UT-wise details of District Disability Rehabilitation Centres (DDRCs) set up is enclosed at **Annexure-II.**

(e) No separate budgetary allocation is made State/UT-wise for DDRCs in the country. However, based on the proposals received from DDRCs, Grants-in-aid are released from Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA) and DDRS.

Annexure-I

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No.2653 for answer on
01.08.2017

(Rupees in Lakhs)

S.No.	Name of the State	2014-15			2015-16			2016-17		
		Provisional Allocation	Amount Released	No. of Beneficiaries	Provisional Allocation	Amount Released	No. of Beneficiaries	Provisional Allocation	Amount Released	No. of Beneficiaries
1	Andhra Pradesh	900	937.24	4935	764.1	826.83	5645	527	763.14	5284
2	Arunachal Pradesh	50	0	0	2.6	6.74	0	4	9.64	0
3	Assam	300	156.81	564	155.1	88.92	341	87	94.01	206
4	Bihar	500	55.2	323	269	62.03	413	194	25.16	521
5	Chattisgarh	20	32.88	360	112.3	47.49	281	59	17.51	372
6	Delhi	300	77.62	632	116.4	197.81	1444	106	82.16	811
7	Goa	20	10.09	95	11.9	8.87	138	9	4.89	86
8	Gujarat	200	63.45	852	170.5	47.24	672	109	32.2	456
9	Haryana	300	121.77	716	143.2	117.94	642	106	116.24	824
10	Himachal Pradesh	80	8.79	30	28.4	20.53	68	24	24.16	49
11	Jammu & Kashmir	20	19.46	180	48.1	9.58	0	32	3.25	58
12	Jharkhand	30	7.3	86	80.8	2.45	58	52	0.94	70
13	Karnataka	500	102.82	594	268.2	77.52	684	145	96.73	518
14	Kerala	800	567.05	4121	520	362.25	2829	276	446.16	3302
15	Madhya Pradesh	400	135.14	1250	267.8	132.69	1075	190	99.75	1016
16	Maharashtra	500	250.45	1458	486.2	141.47	874	288	221.47	845
17	Manipur	500	225.11	1646	178.2	284.38	1329	151	270.91	1287
18	Meghalaya	100	36.61	294	31.4	45.86	492	24	65.16	462
19	Mizoram	50	23.93	222	18.3	11.25	215	9	7.38	221
20	Nagaland	50	0	0	2.9	0.41	29	2	0	0
21	Odisha	700	363.29	2320	418.2	445.1	2462	302	329.31	2183
22	Punjab	150	119	964	143.8	46.23	416	68	68.95	976
23	Rajasthan	250	101.66	870	278.7	139.18	1030	205	136.12	1051
24	Sikkim	0	0	0	0	0	0	0	0	0
25	Tamil Nadu	500	68.89	797	185.9	234.29	1528	201	98.77	959
26	Tripura	10	8.44	112	14.7	1	30	8	12.09	140
27	Uttar Pradesh	1000	463.42	3952	674.3	550.16	4130	507	376.19	4284
28	Uttarakhand	50	50.88	503	57.6	41.47	474	42	28.01	86
29	West Bengal	1000	143.43	1453	358	304.34	2711	281	361.66	366
30	Telangana	900	850.13	6719	776.7	750.13	5334	477	700.88	5524
31	Andaman and Nicobar	0	0	0	0.07	0	0	0	0	0
32	Chandigarh	0	0	0	2.7	0	0	1	0	0
33	Dadra & Nagar Haveli	0	0	0	0.3	0	0	0	0	0
34	Daman & Diu	0	0	0	0.2	0	0	0	0	0
35	Lakshadweep	0	0	0	0.2	0	0	0	0	0
36	Pudducherry	10	7.18	111	10.8	14.83	117	10	7.16	108
	Total	10200	5008	36159	6599.37	5019	35461	4497	4500	32065

Statement referred in part (d) of the reply to Lok Sabha Unstarred Question No. 2653 for answer on 01.08.2017:

State/UT-wise list of District Disability Rehabilitation Centres (DDRCs) set up in the country

S. No.	Name of State /UT	No. of DDRCs set up
1	Andhra Pradesh	11 (East Godavari, Kurnool, Chittoor, Nellore, Vizianagram, Prakasam, Cudappah, Guntur, Vishakapatnam, Anantpur, & Srikakulam)
2	Arunachal Pradesh	3 (Itanagar (Naharlagun), Tawang & East Kamang)
3	Assam	13 (Tezpur (Sonitpur), Dibrugarh, Silchar, Karimganj, Dhubri, Nagaon, Jorhat, Barpeta, Dhemaji, Sivasagar, Golaghat, Lakhimpur, Cachar)
4	Bihar	23 (Purnia, Supaul, Sitamarhi, West Champaran, Darbhanga, Gaya, Banka, Muzzafarpur, Chapra, Kishan Ganj, Nawada, Jehanabad, Samastipur, Begusarai, Nalanda, East Champaran, Kaimur, Madhubani, Bhojpur, Aurangabad, Vaishali Araria, Katihar)
5	Chhattisgarh	7 (Raipur, Raigarh, Durg, Rajnandgaon, Jashpur, Bastar, Dhamtari)
6	Goa	1 (Panaji)
7	Gujarat	12 (Surat, Jamnagar, Ahmedabad, Vadodra, Rajkot, Bhavnagar, Surendranagar, Nadiad, Junagarh, Dahod, Banaskantha & Sabarkantha)
8	Haryana	5 (Rohtak, Kurukshetra, Sonapat, Hissar & Fatehabad)
9	Himachal Pradesh	5 (Shimla, Dharmshala, Kullu Kinnaur, Bilaspur)
10	Jammu and Kashmir	8 (Jammu, Udhampur, Leh, Anantnag, Doda, Barmulla, Poonch, Kupwara)
11	Jharkhand	6 (Palamu, Ranchi, Hazaribagh, Dumka, Dhanbad & Jamshedpur)
12	Karnataka	8 (Bellary, Belgaum, Mangalore, Tumkur, Gulbarga, Mandaya, Bidar, Kolar)
13	Kerala	3 (Kozhikode, Thrissur & Thiruvanthapuram)
14	Madhya Pradesh	24 (Jabalpur, Balaghat, Rewa, Sagar, Indore, Jhabua, Gwalior, Rajgarh, Ujjain, Satna, Khargaon, Khandwa, Agar, Alote-Ratlam, Jawad, Dewas, Mandsaur, Damoh, Shivpuri, Chhindawara, Guna, Vidisha, Sehore, <i>Shajapur</i>)
15	Maharashtra	11 (Buldana, Wardha, Latur, Aurangabad, Mahim/Dadar, Gondia, Amravati, Pune, Nagpur, Jalgaon, Hingoli)
16	Manipur	4 (Imphal, Thoubal, Churachandpur, Imphal West)
17	Meghalaya	5 (Shillong, East Garo Hills, Jantia Hills, West Khasi Hills & West Garo Hills)
18	Mizoram	3 (Aizawal, Lunglei+Lunglit, Kolasib+Mamit)
19	Nagaland	1 (Dimapur)

20	Odisha	8 (Kalahandi, Nabrangpur, Ganjam, Phulbani, Sambalpur, Keonjhar, Mayurbhanj, Koraput)
21	Punjab	8 (Patiala, Sangrur, Ferozepur, Bhatinda, Hoshiarpur, Moga, Nawanshahr & Amritsar)
22	Rajasthan	11(Ajmer, Jodhpur, Tonk, Bikaner, Jaiselmer, Jalore, Pali, Udaipur, Alwar, Bharatpur, Bhilwara)
23	Sikkim	1 (Gangtok)
24	Tamil Nadu	7 (Vellore, Thoothukudi, Madurai, Salem, Virudhunagar, Kanyakumari & Perambalur)
25	Telangana	5 (Nalgonda, Mahbubnagar, Medak, Karimnagar, Warangal)
26	Uttar Pradesh	40 (Jaunpur, Hardoi, Deoria, Saharanpur, Rampur, Moradabad, Azamgarh, Aligarh, Bulandshahr, Ghazipur, Siddharthanagar, Kheri, Budaun, Basti, Unnao, Balrampur, Kushinagar, Sant Kabir Nagar, Shravasti, Sitapur, Gorakhpur, Mau, Gonda, Varanasi, Agra, Meerut, Allahabad, Balia, Jhansi, Ambedkarnagar, Pilibhit, Rai Bareilly, Maharajganj, Muzzafarnagar, Mathura, Bareilly, Kanpur Dehat, Bahraich & Barabanki, Farukhabad)
27	Uttarakhand	6 (Tehri Garhwal, Almorah, Haridwar, Bageshwar, Nainital, Udhamasingh Nagar)
28	Tripura	4 (North Tripura, South Tripura, Dhalai, Agartala (West Tripura))
29	West Bengal	12 (Bardhaman, Purulia, Bankura, Howarah, Malda, Nadia, Jalpaiguri, Murshidabad, Cooch Behar, Birbhum, Dakshin Dinajpur, Hooghly)
30	Andaman and Nicobar	1 Port Blair,
31	Chandigarh	0
32	Dadra & Nagar haveli	1 Silvassa
33	Daman & Diu	1 Diu
34	Lakshadweep	0
35	NCTof Delhi	0
36	Puducherry	2 (Puducherry & Karaikal)
	Total	260